

Besides, there is a provision for allotment of 2 1/2 of the total flats on out-of the total flats on out-of-turn basis in favour of the physically handicapped recent widows and other cases involving extreme hardship, distinguished sportsmen, artists etc. and defence personnel who are winners of various gallantry awards etc.

### Conversion of Lease System into Free Hold System

371. PROF. NARAIN CHAND PARASHAR:  
SHRI SANAT KUMAR MANDAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have taken any final decision regarding the ending of the lease system by converting it into free hold system;

(b) if so, the date on which the decision was taken in this regard; and

(c) If not, the likely date by which the decision would be taken and the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

(c) The matter requires a Careful and detailed examination including financial and other repercussions. A decision is likely to be taken shortly.

### Assessment of Programme for Eradication of Eye Diseases like Blindness Drachoya among School going Children

372. PROF. NARAIN CHAND PARASHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any assessment of the

programme for the eradication of eye diseases like blindness, drachoya etc. among school going children has been made for the first four years of the 7th Plan;

(b) if so, the brief outline of the assessment in this regard, State-wise; and

(c) if not, whether Government propose to make such an assessment?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) Drachoya is not an eye disease. No assessment/evaluation of National programme for Control of Blindness (NPCB) has been done so far. The States/U.T. Governments, however, send feed back/performance report of NPCB. These reports do not contain any specific information about eye diseases among school going children.

(b) and (c). Does not arise.

### Supply of Essential Commodities to Kerala

373. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether any representation has been received from State of Kerala for supply of additional and better quality of rice for distribution through Fair Price Shops;

(b) if so, the reaction of Government thereto;

(c) whether increased supply of any other essential commodity has also been sought by the State;

(d) if so, the details thereof;

(e) whether complaints have been received during the first six months of 1983 regarding poor quality of commodities supplied through the Fair Price Shops, and

(f) if so, the action taken thereon?